## HIGH COURT OF UTTARAKHAND, NAINITAL

## **NOTIFICATION**

No. 445/UHC /Admin.A/2024 Nainital: Dated: 26 December, 2024

Hon'ble Shri Justice Guhanathan Narendar has assumed charge of Office of the Chief Justice of High Court of Uttarakhand, Nainital on December 26, 2024 at 12:30 P.M. pursuant to the Notification No. K. 13032/02/2024-US.II Dated 23.12.2024 issued by Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

## Sd/-Registrar General

Dated: 26 December, 2024

Nainital:

No. 7448/UHC/I-d-1/Admin.A /2024

## Copy forwarded for information and necessary action to:

- 1. Secretary General, Hon'ble Supreme Court of India, New Delhi.
- 2. Advocate General, Government of Uttarakhand.
- 3. Joint Secretary, Government of India, Ministry of Law & Justice (Dept. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi-110011 with reference to the Notification mentioned above.
- 4. Chief Secretary, Government of Uttarakhand, Dehradun.
- 5. Secretary to H.E. the Governor of Uttarakhand, Raj Bhawan, Dehradun.
- 6. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
- 7. Principal Secretary, Legislative & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
- 8. Secretary (Personnel), Government of Uttarakhand, Dehradun.
- 9. Accountant General (A&E), Uttarakhand, Mahalekhakar Bhawan, Chuna Bhatta Road, Kaulagarh, Dehradun, Pin-248195 with the request to issue pay slip in favour of Hon'ble Shri Justice Guhanathan Narendar, Chief Justice, High Court of Uttarakhand, Nainital, immediately.
- 10. Director, Treasuries & Financial Services, 23 Laxmi Road, Dalanwala, Dehradun.
- 11. Chairman, Bar Council of Uttarakhand, Nainital.
- 12. President/Secretary, High Court Bar Association, Nainital.
- 13. Director, Printing & Stationery, Roorkee with the request to publish the notification in the next issue of the Gazette.
- 14. Registrar General, All the High Courts.
- 15. All the Registrars/C.P.C. of the Court.
- 16. Member Secretary & OSD, Uttarakhand State Legal Services Authority, Nainital.
- 17. Secretary (HCLSC) of the Court.
- 18. P.P.S. to Hon'ble the Chief Justice with the request to place the notification before His Lordship for kind perusal. .
- 19. P.S./P.A. to Hon'ble Judges of this Court with the request to place the notification before His Lordship for kind perusal.
- 20. P.S./P.A. to Registrar General.
- 21. Registrar (HC Cadre) of the Court.
- 22. Chief Treasury Officer, Nainital.
- 23. Joint Registrars/Deputy Registrars/Head Bench Secretary/Head Private Secretary/Assistant Registrars / Section Officers of the Court.
- 24. Chief Protocol Officer of the Court.
- 25. Deputy Registrar (I.T.) of the Court with the request to upload it on the official website of the High Court.
- 26. Librarian / Management Officer / Protocol Officer / Public Relations Officer of the Court.
- 27. Guard File.

By order,